

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPEAL NO: 87319 OF 2017

[Arising out of Order-in-Appeal No: NGP/EXCUS/000/APP/93/17-18 dated 30th May 2017 passed by the Commissioner of Central Excise & Customs (Appeals), Nagpur.]

Dossa Hut
Ring Road, Laxmi Nagar Chowk, Gondia

...Appellant

versus

Commissioner of Customs & Central Excise
Civil Lines, Telangkhedi Road, Nagpur - 440001

...Respondent

WITH

SERVICE TAX APPEAL NO: 87025 OF 2018

[Arising out of Order-in-Appeal No: NGP/EXCUS/000/APP/785/17-18 dated 28th February 2018 passed by the Commissioner of Central Excise & Customs (Appeals), Nagpur.]

Dossa Hut
Ring Road, Laxmi Nagar Chowk, Gondia

...Appellant

versus

Commissioner of Central Excise & GST
Civil Lines, Telangkhedi Road, Nagpur - 440001

...Respondent

AND

SERVICE TAX APPEAL NO: 89729 OF 2018

[Arising out of Order-in-Appeal No: NA/GST &CX/A-III/MUM/74//18-19 dated 28th May 2018 passed by the Commissioner of Central Excise & GST (Appeals), Mumbai - III.]

OML Entertainment Pvt Ltd
242-B New Mahalaxmi Silk Mill, Mathurdas Mill
Compound, N M Joshi Marg, Lower Parel,
Mumbai - 400013

...Appellant

versus

Commissioner of GST & Central Excise
9th Floor Piramal Chambers, Jijibhoy Lane, Lalbaug
Parel, Mumbai - 400012

...Respondent

APPEARANCE:

Shri C.S. Biradar, Advocate for the appellant

Shri Dilip Shinde, Assistant Commissioner (AR) for the respondent

AND

SERVICE TAX APPEAL NO: 87335 OF 2019

[Arising out of Order-in-Original No: PUN-EXCUS-001-COM-018/18-19 dated
30th October 2018 passed by the Commissioner of Central Excise & GST, Pune -
I.]

Allied Resources management Services India Pvt Ltd
Office No. 27-36, 2nd Floor, Sai Venkatesh Trade Centre
Pune-Nashik Highway, Bhosari, Pune – 411026

...Appellant

versus

Commissioner of Central Excise & GST
Pune – I
GST Bhawan, 41-A Sassoon Road,
Opp: Wadia Collage, Pune - 411001

...Respondent

APPEARANCE:

None for the appellants

Shri Dilip Shinde, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

FINAL ORDER NO: A / 87088-87091 / 2021

DATE OF HEARING:

03/11/2021

DATE OF DECISION:

03/11/2021

PER: RAMESH NAIR

Since the case has been settled under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019, the appeals are dismissed as deemed to be withdrawn.

(Dictated and Pronounced in open court)

(C J Mathew)
Member (Technical)

(Ramesh Nair)
Member (Judicial)

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